

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 06th December, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 88/2016(CZ) (M.A.No.380/17) (M.A.No.445/17) (M.A.No.529/17)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 99/2017(CZ) (P.B.No.384/2017) (M.A.No.491/17)	Pathranand Vs State of M.P. & 5 Ors.	Mr. Vivek Choudhary, Adv. Mr. Pradeep Mishra, Adv. Mr. Daleep Dhyani, Adv. Mr. Sachin K. Verma, Adv.	
FOR ADMISSION				
3.	Original Application No. 142/2017(CZ) (M.A.No.506/17)	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv. for Applicant	
4.	Original Application No. 143/2017(CZ)	Jaipal Singh Punia Vs Union of India & 8 Ors.	Mr. Jaipal Punia, Applicant in Person	
AFTER NOTICE				
5.	Original Application No. 87/2017(CZ) (M.A.No.365/17)	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant	
6.	Original Application No. 129/2017(CZ)(THC) (W.P.No.12122/16)	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
FOR COMPLETION OF PLEADING				
7.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of Madhya Pradesh & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A. Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 04/2015(CZ) (M.A.No.286/17) (M.A.No.290/17) (M.A.No.401/17)	Kishore Samrite <i>(Pond Encroachment, Balaghat)</i> Vs Union of India. & 6 Ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv. Mr. Nishant Goyal, Adv. Mr. V.H.Vashwani, Adv. Mr. Rohit Sharma, Adv.	

FOR HEARING			
9.	Original Application No. 115/2014 (CZ) (M.A.No.05/16) (M.A.No.484/17) (M.A.No.485/17) (M.A.No.486/17) (M.A.No.487/17)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.
10.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.
FOR COMPLIANCE			
11.	Original Application No. 121/2016(CZ)	Jagannath Mane Vs. Union of India & 7 Ors.	Mr. Shekhar Sharma, Adv.
12.	Original Application No. 123/2015(CZ)	Study Circle Society Vs. Union of India & Ors.	Ms. Zubia Sajid, Adv. Mr. Asad Ullah Khan, Adv., for Applicant Mr. Hemant Shrivastava, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Ravi P.Goyal, Adv. Mr. ShikharchandGodha, Adv. Mr. Pulkit Godha, Adv. Mr. Vivek Agarwal, Adv.

Note :- The Cases listed on 06-12-2017 shall be postponed on 04-01-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in